

and administrative staff of the NCERT is generally effected keeping in view administrative efficiency and exigencies.

(b) Some Storekeepers were transferred recently as part of the effort to improve the functioning of the stores in the NCERT. The storekeepers transferred had completed five years or more in a particular store.

(c) Does not arise.

179 Sandal-Wood Forests

2846. SHRIJANARDHANA POOJARY:
SHRI P. R. KUMARAMANGA-
LAM:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the total area under Sandalwood forests in Karnataka as on 31 July, 1990;

(b) what was the area in the same period in 1988 and 1989;

(c) the steps taken to check denudation of sandalwood forests and to increase it;

(d) whether Government propose to develop sandal wood forests in any other part of the country; and

(e) if so, the details thereof?

THE MINISTER OF ENVIRONMENT AND FOREST (SHRI NILAMANI ROUFRAY): (a) According to information given by Government of Karnataka, the total area under sandalwood forest in Karnataka as on 31st July, 1990 is as follows:-

- (i) Sandalwood plantations: 200 hectares.
- (ii) Natural Sandalwood in mixed

forests: approximately 12 lakh hectares.

In addition Sandalwood accrues on private lands the area for which has not been computed.

(b) The area under sandalwood forest during 1988, 1989 and 1990 has remained unchanged.

(c) Steps taken to check denudation of sandalwood forest include:

(1) Financial assistance for an amount of Rs. 20 lakhs and Rs. 40 lakhs has been provided to Government of Karnataka and Tamilnadu respectively for procurement of arms and equipment to equip forest officials in protection of sandalwood forests.

(2) Steps have been initiated to make a uniform legislation involving sandalwood trade all over the country.

(3) Export of sandalwood pieces of more than 50 gms. weight has been banned.

(4) Guidelines have been issued to the State Governments in respect of the following:-

- (i) Legal procurement certificate of one State should not be valued in other States.
- (ii) Amount of reward to informers should increase from the present rate of 5% to 20% of the value of wood seized.
- (iii) Common Task Force of 3 States of Kerala; Karnataka, and Tamilnadu should be formed which should include officials of both Forest and Police Departments for operating in the border areas.

(d) and (e). The Government is not proposing to develop sandalwood forests outside its natural zone of distribution.

181 SC/ST/10BCS
SC/ST Teachers in Delhi Administration

2847. **SHRICHHAVIRAMARGAL**: Will the **PRIME MINISTER** be pleased to state:

(a) the total number of Post Graduate Teachers, Vice Principals and Principals separately in the Schools of Delhi Administration and the number of persons belonging to Scheduled Castes and Scheduled Tribes out of them;

(b) whether the quota reserved for S. C./S.T. in these categories has been fulfilled;

(c) if not, the reasons therefor:

(d) the total number of P.G.Ts promoted as Vice Principals since 1983 and the number of persons belonging to S. C./S.T. out of them; and

(e) by when the reserved quota is likely to be fulfilled?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) According to the information furnished by Delhi Administration the present strength of Post Graduate Teachers, Vice-principals and Principals belonging to General Category and SC/ST Category is as follows:

	<i>post Graduate Teachers</i>	<i>Vice Principals</i>	<i>Principals</i>
Others	4950	528	331
SC/ST	832	10	103
(Percentage of SC/ST)	14%	1.8%	23.7%
Total	5782	538	434

(b) No, Sir.

(c) The SC/ST quota could not be filled up due to non-availability of eligible candidates in the feeder category for promotion. In the cases of PGT, 75% of posts are filled by promotion and 25% by direct recruitment. Posts of Vice Principals are filled only by promotion. Posts of Principal are filled 50% by promotion and 50% by direct recruitment.

(d) According to the Delhi Administration 816 Post Graduate Teachers have been promoted to the post of Vice-Principals to

date, out of which 15 belong to the Scheduled Castes. Out of these, 5 have since been promoted as Principals.

(e) As regards filling up the reserved posts falling under direct recruitment quota, the Delhi Administration has already issued an advertisement for direct recruitment for the posts of Post Graduate Teachers and for two vacant posts of Principals a requisition has been sent to U.P.S.C. Where a backlog of promotion vacancies exists, it is filled as per rule as and when eligible candidates become available.